

ANNEXURE 7

Name of the corporate debtor: HARI MACHINES LIMITED;

Date of commencement of liquidation: 16th November 2018;

List of stakeholders as on : 11.12.2021

List of other stakeholders if any (Other than financial creditors and operational creditors)

Amount in Rs.

SL.No.	Name of stakeholder	Category of stakeholders (Preference shareholders/ equity shareholders/partners/others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	BIHAR FOUNDRY & CASTING LIMITED	others	15.11.2018	3,43,86,431.00	2,23,36,004.00	Advance amount paid to corporate debtor	-	Not applicable	-	51.01	-	-	1,20,50,427.00	-	Interest and penal interest was not admitted
2	S.A.IRON & ALLOYS PVT LTD	others	15.11.2018	97,79,315.00	55,00,000.00	Advance amount paid to corporate debtor	-	Not applicable	-	12.56	-	-	42,79,315.00	-	Interest and penal interest was not admitted
3	RLJ CONCAST PVT LTD	others	15.11.2018	2,37,99,967.00	1,59,55,236.00	Advance amount paid to corporate debtor	-	Not applicable	-	36.43	-	-	78,44,731.00	-	Not applicable
				6,79,65,713.00	4,37,91,240.00					100.00			2,41,74,473.00		